

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-10-2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/974/2019  
PETITION NUMBER : CP/468/IB/2017  
NAME OF THE PETITIONER(S) : G V RAVIKUMAR  
NAME OF THE RESPONDENT(S) : JASVIR & 2 OTHERS  
UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Siva Sakthi  
for Mr. B. Dhanaraj

Counsel for Applicant




for Meenakshi

for 1<sup>st</sup> Respondent



**ORDER**

At request of both the parties, list this matter for hearing on 27.11.2019.

  
SD  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

SD  
(B.S.V. PRAKASH KUMAR)  
MEMBER (JUDICIAL)